

Income Tax Officer Vs Late Shri Saurabh Gupta Through

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: Sept. 23, 2019

Acts Referred: Income Tax Act, 1961 " Section 268A

Hon'ble Judges: Amit Shukla, J; B. R. R. Kumar (AM)

Bench: Division Bench

Advocate: S.S. Rana, Lalit Mohan

Final Decision: Dismissed

Judgement